

Supply of Powerlooms to Weavers in Punjab

565. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a decision had been taken by the Governments of India and Punjab to supply powerlooms to weavers;

(b) if so, the number of weavers in Punjab who have been given powerlooms so far; and

(c) the number of weavers who would be supplied powerlooms during 1961-62?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) 456 handlooms were converted into powerlooms by co-operative societies/individuals.

(c) 252 powerlooms are proposed to be converted in 1961-62 by 63 co-operative societies.

Film on Mahatma Gandhi

566. { **Shri Daljit Singh:**
Shri D. C. Sharma:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 649 on the 22nd August, 1960 and state the time by which the production of a full length film on Mahatma Gandhi will be completed?

The Minister of Information and Broadcasting (Dr. Keskar): Work on the production of the film is progressing but it is likely to take some time before finalisation.

Fertilizers from Italy

567. **Shri Achar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether State Trading Corporation has entered into a barter agreement with a firm in Italy for importing fertilizers into this country; and

(b) if so, the details of the agreement and the particulars of the commodities to be exported in exchange for the fertilizers?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). The State Trading Corporation have been negotiating with an Italian firm for the import of fertilisers, and other commodities in exchange for Indian goods. The arrangements have not yet been finalised. Meanwhile, some quantities of fertilizers have been imported on an *ad hoc* basis and exports of Indian goods in exchange are in process of being made.

भूदान आन्दोलन

५६८. **श्री डामर :** क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) आचार्य विनोबा भावे के भूदान आन्दोलन के आरम्भ में लेकर अब तक प्रत्येक राज्य में सरकार ने कितने एकड़ भूमि दान की है; और

(ख) विभिन्न व्यक्तियों ने अब तक इस आन्दोलन के लिये कितने एकड़ भूमि दान की है ?

योजना उपमंत्री (श्री श्यामनन्दन मिश्र)

(क) सूचना एकत्र की जा रही है और उपलब्ध होने पर सभा पटल पर रख दी जायेगी ।

(ख) अखिल सर्व सेवा संघ द्वारा दी गई सूचना के अनुसार अगस्त, १९६० तक ४४,११,१९१ एकड़ भूमि भूदान के अन्तर्गत मिली है ।

Vitamin-A

569. { **Shri A. K. Gopalan:**
Shri Easwara Iyer:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have issued an industrial licence to any

firm for manufacture of vitamin 'A' from lemon-grass oil;

(b) if so, which is the firm and what is the proposed location of the factory; and

(c) when is the production likely to start?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). As already stated in reply to Unstarred Question No. 1606 on the 16th December, 1958, Messrs. Glaxo Laboratories (India) Private Ltd. and Messrs. Roche Products Private Ltd. of Bombay have been granted industrial licence for the manufacture of Vitamin A based on lemon grass oil.

The factories are located in Thana District in Maharashtra State.

Production has already commenced from imported intermediates. Production starting from lemon grass oil is expected to commence in the middle of 1961.

Employment Committees

570. Shri Aurobindo Ghosal: Will the Minister of Labour and Employment be pleased to state:

(a) whether the Central Government have advised the States to remodel and reconstitute the employment committees down to district level;

(b) if so, whether the direction has been implemented in any State; and

(c) if so, in which State?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) Yes.

(c) The States of Andhra Pradesh, Punjab, Rajasthan and West Bengal have remodelled both State Employment Advisory Committees and District Employment Advisory Committees. Bihar, Kerala, U.P., Delhi and Himachal Pradesh have remodelled the State Employment Advisory Committees.

Manufacture of Flanges

571. Shri Rameshwar Tantia: Will the Minister of Commerce and Industry be pleased to refer to the reply given to parts (g) and (h) of Unstarred Question No. 1182 on the 20th August, 1959 and state:

(a) whether any arrangement has since been made for the availability of the special type of steel for manufacture of flanges in required quantities;

(b) if reply to part (a) above be in the affirmative, whether any import of 'flange' has been or is being allowed after the special type of steel has been made available;

(c) if reply to part (b) above be in the affirmative, the reason therefor, and what is the total quantity of 'flange' allowed to be imported after the special type of steel has been made available; and

(d) the quota, period-wise?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Yes, Sir.

(c) Since M/s Indian Die Casting Co., the only firm in production at present could not meet the indigenous demand, import of flanges has been permitted. The imports of flanges permitted during licensing periods April, 1960 to March, 1961 is Rs. 4,48,210.

(d) April-September, 1959 (Six monthly period): C.I.F. Value Rs. 93,818; October '59-March '60 (Six monthly period): C.I.F. Value Rs. 1,89,605; April '60-March '61 (Annual period): Rs. 4,48,210.

Disbursement of Pay of Work-charged Staff

572. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Assistant Engineers and Section Officers of the Central